

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:4053

ANSWERED ON:14.12.2001

VACANCY IN POSTS IN RESERVED CATEGORY

A. VENKATESH NAIK;BALIRAM;C.P. RADHAKRISHNAN;GAJENDRA SINGH RAJUKHEDI;HEMA GAMANG;K.H. MUNIYAPPA;M. JAGANNATH;RAMESH CHANDAPPA JIGAJINAGI;RASHID ALVI

Will the Minister of FINANCE be pleased to state:

(a) whether the representation of SCs, STs and OBCs has not reached the level of 15 percent, 7.5 percent and 27 percent respectively reserved for them in various services PSUs, Autonomous Offices, RBI, Indian Audit and Accounts, Customs and Central Excise Service, Income-tax Department, Indian Civil Accounts, Indian Revenue Service, Indian Economic Service in his Ministry;

(b) if so, reasons therefor;

(c) the total number of `sanctioned posts` in these services of Group A and in group B category for the entire country;

(d) the number of persons belonging to SC, ST, OBC and General categories working against such posts including their respective percentage to such posts as on July 2, 1997 as ascertained as per the instructions contained under para 5 of DOPT OM No. 36012/2/96-Estt.(Res.) dated July 2, 1997; and

(e) the fresh vacancies occurred during 1999, 2000 and 2001 in these service alongwith the number of such vacancies/posts filled by persons from SCs, STs OBCs and General categories?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (BALASAHEB VIKHE PATIL)

(a) to (e): The information is being collected and will be laid on the Table of the House.